

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. C.P. (IB)/641(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Bank of Maharashtra Limited
V/s
Vijaya Baban Phatke

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shon Gadgil appeared for the Financial Creditor/Applicant through VC. Adv. Venkatesh Shinde i/b Adv. Shekhar Jagtap appeared for the Respondent. List this matter on **01.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)